ग्रावास स्थान

*19, श्री सन्दर सिंह भंडारी :

89

भी विमल कमार मन्नालालजी नौरहिया •

क्या निर्माण, ग्रावास ग्रौर पूर्ति मंत्री यह बताने की कृपा करेंगे कि:

- (क) ग्रावास प्राप्त करने हेत कितने सरकारी कर्मचारियों के प्रार्थनापत्र लम्बित पडे हये हैं : श्रीर
- (ख) सबसे पूराना प्रार्थनापत्र किस कर्मचारी का किस दिनांक का है ?

† [RESIDENTIAL ACCOMMODATION

*19. SHRI SUNDER BHANDARI: SINGH: SHRI V. M. CHORDIA :

Will the Minister of WORKS, HOUS-ING AND SUPPLY be pleased to state:

- (a) the number of Government employees whose applications for the allotment of residential accommodation are pending at present; and
- (b) the name of the employee whose application is the oldest together with date on which it was submitted?

निर्माण, ग्रावास ग्रौर पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) :(क) दिल्ली में सामान्य पूल वास के लिए सरकारी कर्मचारियों के लिए 16,224 श्रावेदन पत पड़े हए हैं।

(ख) वास के ग्रावंटन ग्रपने पास बनाये रखने के लिए एक विशेष तारीख तक प्रत्येक वर्ष श्रावेदन मांगे जाते हैं। सरकारी कर्म चारियों के लिए यह विकल्प है कि वे किसी भी समय आवेदन दे सकते हैं तथा पिछले महीने की 19 तारीख तक, चाहे जिस तारीख को त्रावेदन दिये गये ग्रपने ग्रपने टाईप में कर्मचारियों की प्राथ-

मिकता तारीख के भ्रनसार बनाई गयी प्रतिक्षा सूची में शामिल कर लिए जाते हैं।

HITHE DEPUTY MINISTER IN THE MINISTRY OF WORK S. HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) 16,224 applications of Government of employees are pending for allotment of general pool accommodation at Delhi.

(b) Applications are called for annually by a specific date for allotment/retention of accommodation. The Government employees have option to apply at any time and applications received up to 19th of the preceding month, irrespective of the date of submission, are included in the waiting lists which are prepared according to the dates of priority of the employees in the respective type.]

ALL INDIA IRRIGATION COMMISSION.

*20. SHRI R. P. KHAITAN: SHRI A. G. KULKARNI : SHRI B. C. PATTANAYAK: SHRI KRISHAN KANT :

Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer to Unstarred Question No. 815 given in the Rajva Sabha on the 6th December, 1967 and be pleased to state:

- (a) whether the All India Irrigation Commission has since been set up;
 - (b) if so, the personnel thereof; and
- (c) what are the terms of reference of the Commission?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Not yet, Sir.

Tr

- (b) Does not arise.
- (c) The proposed terms of reference are laid on the Table of the House.

STATEMENT

Proposed terms of reference of the Irrigation Commission

- 1. To review the development of irrigation in India since 1903 and report on the contribution made by Irrigation to increasing the productivity of land and/or providing insurance against the vagaries of rainfall.
- 2. To examine in detail the irrigation facilities available in chronically drought affected areas and suggest essential and minimum irrigation works to be undertaken promptly in such areas.
- 3. To draw up a broad outline of development of irrigation of all types for achieving self-sufficiency in cereals.
- 4. To examine the administrative and organisational set-up for the planning, execution and operation of irrigation works, particularly with a view to the speedy completion of projects and reduction of their gestation period.
- 5. To suggest criteria for the sanction of irrigation projects;
- 6. To examine any other matter incidental or related to the development of irrigation in the country and make suitable recommendations.

सफदरजंग ग्रस्पताल में मरीजों हु(रा श्राह्म हत्या

- *21 श्रोमती विद्यावती चतुर्वेदी : क्या स्वारध्य, परिवार नियोजन ग्रीर नगर विकास मंत्री यह बताने की क्रुपा करेंगे कि :
- (क) क्या यह सच है कि हाल ही में सफदरजंग श्रस्पशाल के एक बीमार ने, जिसका, इलाज श्रस्पताल में ही चल रहा था श्रस्पताल की इमारत की ऊपरी मंजिल से कूद कर श्रात्म हत्या कर ली;
- (ख) क्या यह भी सच है कि हाल ही में एक और मरीज ने चलती गाड़ी के सामने लेट कर श्रात्म हत्या करली थी;

- (ग) यदि हां, तो इसके क्या कारण हैं ; ब्रीर
- (घ) सरकार ने इस प्रकार की घटनाओं की रोकथाम के लिये क्या कदम उठाये हैं?

[†Suicide by Patients in Safdarjang Hospital

- *21. SHRIMATI VIDYAWATI
 CHATURVEDI: Will the Minister of
 HEALTH, FAMILY PLANNING AND
 URBAN DEVELOPMENT be pleased
 to state:
- (a) whether it is a fact that recently an indoor patient of the Safdarjung Hospital, New Delhi committed suicide by jumping from the upper storey of the Hospital building;
- (b) whether it is also a fact that one more patient had recently committed suicide by laying himself before a running train;
- (c) if so, what are the reasons therefor; and
- (d) what steps have been taken by Government to check such incidents?]

स्वास्च्य परिवार नियोजन श्रौर नगर विकास मंत्री (श्री सत्यनारायण सिंह): (क) श्रौर (स) जी हां।

- (ग) बतनाया गया है कि एक रोगणी ने इसलिए म्रात्म हत्या करली क्योंकि उसके रिश्तेदार उसे देखने नहीं म्राये । दूसरा रोगी मनोविकार से पीड़ित था।
- (घ) सभी वार्डों में, जहां कहीं स्रावश्यकता है, लोहे की सीखें लगाई जा रही हैं।

†[THE MINISTER OF HEALTH-FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARA-YAN SINHA): (a) and (b) Yes, Sir.

(c) It is stated that one lady patient committed suicide because her relatives did not

† [] English translation.